

Annexure-A

1. Hypothecation of movable plant and machineries,both present and future more particularly described in Part A of Schedule II Of hypothecation cum Loan agreement
2. Hypothecation of Stock and Book debts
3. Term Deposits of receipts of Rs. 1.35 Crores
4. Equitable mortgage and lease hold rights of factory land and building situated at Block No. 294,296,297,Vadoli circle,Olpad,Surat